

## List of Chief Justice / Judges Transferred During Emergency

| S. No. | Name of the Judge transferred            | Name of the High Court |                  | Date of taking over |
|--------|--|------------------------|------------------|---------------------|
|        |  | From                   | To               |                     |
| 1      | Shri S. Obul Reddy<br>(Chief Justice)    | Andhra Pradesh         | Gujarat          | 7-7-76              |
| 2      | Shri B.J. Divan<br>(Chief Justice)       | Gujarat                | Andhra Pradesh   | 1-7-76              |
| 3      | Shri D. S. Tewatia                       | Punjab & Haryana       | Karnataka        | 28-6-76             |
| 4      | Shri O. Chinnappa Reddy                  | Andhra Pradesh         | Punjab & Haryana | 28-6-76             |
| 5      | Shri C. Kondiah                          | Andhra Pradesh         | Madhya Pradesh   | 24-6-76             |
| 6      | Shri D. M. Chandra Shekhar               | Karnataka              | Allahabad        | 5-7-76              |
| 7      | Shri J. R. Vimadalal                     | Bombay                 | Andhra Pradesh   | 24-6-76             |
| 8      | Shri S. H. Sheth                         | Gujarat                | Andhra Pradesh   | 24-6-76             |
| 9      | Shri Sadanandaswamy                      | Karnataka              | Gauhati          | 24-6-76             |
| 10     | Shri S. I. Rangarajan                    | Delhi                  | Gauhati          | 22-6-76             |
| 11     | Shri C. M. Lodha                         | Rajasthan              | Madhya Pradesh   | 28-6-76             |
| 12     | Shri A. P. Sen                           | Madhya Pradesh         | Rajasthan        | 29-6-76             |
| 13     | Shri T. U. Mehta                         | Gujarat                | Himachal Pradesh | 7-7-76              |
| 14     | Shri D. B. Lal                           | Himachal Pradesh       | Karnataka        | 5-7-76              |
| 15     | Shri A. D. Koshal                        | Punjab & Haryana       | Madras           | 5-7-76              |
| 16     | Shri M. Baha-ud-Din Farooqi              | Jammu & Kashmir        | Allahabad        | 20-9-76             |
| 17     | Shri P. Govindan Nair<br>(Chief Justice) | Kerala                 | Madras           | 3-1-77              |
| 18     | Shri Rajinder Sachar                     | Sikkim                 | Rajasthan        | 10-5-76             |

*List of Judges Transferred as Chief Justices during Emergency*

|    |                            |                  |                 |         |
|----|----------------------------|------------------|-----------------|---------|
| 19 | Shri S. N. Shankar         | Delhi            | Orissa          | 1-11-75 |
| 20 | Shri M. R. A. Ansari       | Delhi            | Jammu & Kashmir | 29-1-76 |
| 21 | Shri Manmohan Singh Gujral | Punjab & Haryana | Sikkim          | 7-5-76  |

**Development of Railways in Sunderban, Hasnabad to Sealdah Station in West Bengal**

\*17. SHRI ALHAJ M. A. HANNAN: Will the Minister of RAILWAYS be pleased to state the development of the proposed Railways meant for the Sunderban, Hasnabad to Sealdah

Station in West Bengal after the completion of the techno-economic survey?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): Traffic Survey for construction of the following rail links in the Sunderban area of West Bengal has been completed:

| Name of the line  | Length<br>(in kms.)  | Cost<br>(Rs. in crores) |
|---|--|-------------------------|
| (1) Canning-Golakari . . . . .                          | 20 Electric Traction   | 2.95                    |
| (2) Lakhnautpur-Kakdwip . . . . .                       | 30 Do.   | 3.77                    |
| (3) Hasnabad-Hatgachha<br>(Pratapadityanagar) . . . . . | 29 Steam Traction  | 5.10                    |
| (4) Canning-Hatgachha<br>(Pratapadityanagar) . . . . .  | 30 Do.   | 4.13                    |
| (5) Sonarpur-Dhamkhali . . . . .                        | 50 Do.   | 2.73                    |
| (6) Budge Budge to Namkhana . . . . .                   | 82 { Steam Traction . . . . .<br>Electric Traction . . . . . | 6.45<br>10.30           |

As a result of the survey, the proposed new lines indicated at items 1—5 above have not been found to be economically viable in the absence of adequate traffic. The estimated capital cost of these new lines (159 kms.) would be Rs. 18.68 crores excluding rolling stock. Survey Reports have indicated that these new lines may prove to be unremunerative. A decision on the construction of these lines will depend upon the availability of resources in consultation with the Planning Commission.

#### Survey for Ernakulam-Alleppey Coastal Railway

\*18. DR. HENRY AUSTIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the survey for the Ernakulam-Alleppey Coastal Railway in Kerala has been completed; and

(b) if so, when do Government propose to start the construction thereof?

THE MINISTER OF RAILWAYS  
(PROF. MADHU DANDAVATE):

(a) Yes, Sir.

(b) The question of taking up this project is under consideration in consultation with the Planning Com-

mission. A decision will be taken on the scheme while making a review of the 5th Five Year Plan, taking into account the availability of resources.

#### पूर्वोत्तर सीमान्त रेलवे में नियुक्त हरिजन और आदिवासी कर्मचारी

\* 19. श्री युवराज : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या पूर्वोत्तर सीमान्त रेलवे में काफी बड़ी संख्या में रेल कर्मचारी कार्यरत हैं और यदि हां, तो उनकी कुल संख्या कितनी है;

(ख) क्या इस रेलवे में नियुक्त हरिजनों और आदिवासी कर्मचारियों की संख्या उनके लिए आरक्षित पदों की संख्या से कम है; और

(ग) यदि हां, तो हरिजनों और आदिवासियों के लिए आरक्षित पूरा कौटा कब तक भरे जाने की सम्भावना है ?